

3.11.92 Hon. Mr. Maharaj Din, J.M. ✓

None appeared on behalf of the applicant. The case is from Sine-dis list and has come for the first time today. Adjourned and list this case on 12.11.92 for admission. Counsel for the applicant be informed accordingly.

(mc)

J.M.

12.11.92 Hon. Mr. Maharaj Din, J.M.

None appeared on behalf of the applicant despite notice sent through regd. post to the Counsel for the applicant. The O.A. is dismissed in default.

(lw)

J.M.